

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI

PRINCIPAL BENCH

(IB)-103(PB)/2017

IN THE MATTER OF:

Vertex Chemicals And Mahaan Proteins Ltd.Petitioner

**SECTION : UNDER SECTION 7 of Insolvency and Bankruptcy Code,
2016**

Order delivered on 28.11.2017

Coram:

**CHIEF JUSTICE (Retd.) M.M.KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Petitioner/Applicant : Mr. Arvind Garg, Resolution Professional
For the Income Tax Deptt. : Ms. Easha Kadian, Proxy Counsel for Ms.
Lakshmi Gurung, Standing Counsel

ORDER

One last opportunity is granted to the Income Tax Department to file its report in terms of the order dated 10.11.2017. Needful shall be done on or before 4th December, 2017 with a copy in advance to the learned Resolution Professional.

List for arguments on 5th December, 2017.

Sd/-
**(CHIEF JUSTICE M.M.KUMAR)
PRESIDENT**

Sd/-
**(DEEPA KRISHAN)
MEMBER(TECHNICAL)**